

WRIT PETITION (PIL)

FILING NUMBER: 2584/2020

SRI KALAN MAHATO

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : D.B

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. CF of Rs. 230 may be payable.
2. Copy may be served to respondent no. 5.
3. All Annex may be certified to be true.
4. F/C or T/C of page no. 23, 25, 31 may be given.
5. Fresh true copy of page no. 27, 29 may be given.
6. T/C of page no. 34 to 37 may be given.

Saket Kumar Singh

08/06/2020.